## GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION No. 4031 TO BE ANSWERED ON 04.01.2019

#### **TOILETS AND DRINKING WATER FACILITIES IN ANGANWADI CENTRES**

+4031. SHRI PASHUPATI NATH SINGH: SHRI LAXMI NARAYAN YADAV: SHRI MANSUKHBHAI DHANJIBHAI VASAVA: DR. RAVINDRA KUMAR RAY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note that many Anganwadi centres do not have their own buildings and also lack basic amenities like toilets and drinking water facilities;
- (b) if so, the details thereof along with the total amount paid as rent during the last three years and the percentage of the amount of rent in the total expenditure accrued on Anganwadi Kendras during the said period, State/UT-wise, Madhya Pradesh and Gujarat;
- (c) the policy regarding renting houses for providing Anganwadi facilities;
- (d) the total number of Anganwadi Kendras that lack toilet and drinking water facility; and
- (e) the time by which basic amenities like toilet and drinking water is likely to be made available at Anganwadi Kendras across the country, State/UT-wise including Jharkhand?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF WOMENT AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

- (a) & (b): As on 30.06.2018, out of 14.00 lakh Anganwadi Centres((AWCs) 329275 are operating from rented premises. Further, 68 % AWC buildings have toilets and 86 % AWC buildings have drinking water facilities. The amount of rent paid and percentage of the rent of total expenditure during last 3 years for Madhya Pradesh and Gujarat is given at **Annexure-I.**
- (c): Under the Anganwadi Services, the monthly rent of the Anganwadi Centres (AWCs) is:
  - (i) Rs. 1,000/- p.m. for AWCs / Mini-AWCs in rural and tribal projects
  - (ii) Rs. 4,000/- p.m. for AWCs / Mini-AWCs in urban projects
  - (iii) Rs. 6,000/- p.m. for AWCs / Mini-AWCs in metropolitan cities

The rent for AWCs is only applicable for centres offering a space of at least 500 - 600 sq. ft. The AWC should also have adequate infrastructure facilities.

(d) & (e): 433961 number of AWCs do not have toilet facilities and 190404 number of AWCs do not have drinking water facilities. Construction of toilets and proving drinking water facilities in the AWCs is an ongoing activity and Government is releasing funds for construction of 70,000 toilets and 20,000 drinking facilities every year for all states/UTs including Jharkhand. This is in addition to construction of 4 Lakh AWC buildings in convergence with MNREGS.

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### Annexure-I

STATEMENT REFERRED IN REPLY TO PART (b) OF LOK SABHA USQ.NO. 4031 FOR 4.01.2019										
(Rupees in lakhs										
S. No	States/ UTs	Total Funds released in 2015- 16	Expenditure reported by State for rent only 2015-16	% of released amount on rent	Total Funds released in 2016-17	Expenditure reported by State for rent 2016-	% of released amount on rent	Total Funds released in 2017-18	Expenditure reported by State for rent 2017-18	% of released amount on rent
1	GUJARAT	64185.05	358.03	0.5578	69417.36	322.09	0.4640	62275.13	274.8	0.4413
2	MADHYA PRADESH	108673.52	1101.98	1.0140	110506.46	1321.93	1.1962	116645.68	1300.14	1.1146